

F.No. 20-13/CPIO-NDCESTAT/2025  
Customs Excise And Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-13/2025  
Date: 10.07.2025

To

Mr. Ramesh  
1<sup>st</sup> Floor, Neel Govind  
Opposite Dhamdhare Bunglow,  
Sagar Darshan Society  
Dhankawadi, Pune,  
Maharashtra-411043

Sub: Information sought under Right to Information Act, 2005.

Sir,

Reference to your RTI application bearing Reg. No. CESTA/R/E/25/00001 dated 04.01.2025. Annexed herewith the reply of RTI application as received from the Administration Section of this office vide letter No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol-IV dated 08.07.2025.

Yours faithfully,

*Mays*  
10/7/25

(Monika Devi)  
CPIO

Technical Officer

Copy to:

1. Internal copy to Computer Section, for uploading.

F.No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV  
Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 8.7.2025  
CPIO I.D. No. 20-13/2025

Sub: Information under the RTI Act, 2005 – reg.

With reference to the RTI application filed by Shri Ramesh dated 4.1.2025 in CPIO I.D. No. 20-13/2025, the relevant informations are as under:

1-2. No vacancies of Stenographer Grade C and D has been forwarded to the Staff Selection Commission for Stenographer Grade C and D Examination, 2024.

  
Head Clerk (Admn.)

To  
CPIO, CESTAT, New Delhi